

15.29 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
Ninth Report

[English]

SHRI UTTAMRAO LAKMAN-
RAO PATIL (Erandol): I beg to
move:

"That this House do agree with
the Ninth Report of the Com-
mittee on Private Members' Bills
and Resolutions presented to the
House on the 29th August, 1990."

MR. DEPUTY SPEAKER: The
question is:

"That this House do agree with
the Ninth Report of the Com-
mittee on Private Members' Bills
and Resolutions presented to the
House on the 29th August, 1990."

The motion was adopted.

15.30 hrs.

RESOLUTION RE. MEASURES TO
PROTECT THE INTERESTS OF
FARMERS

[English]

MR. DEPUTY SPEAKER: The
House will now continue further dis-
cussion on the Resolution on Mea-
sures to protect the interests of far-
mers, moved by Shri Dileep Singh
Bhuria on the 17th August, 1990.
Shri Bhuria may continue his speech.

[Translation]

SHRI DILEEP SINGH BHURIA
(Jhabua): Mr. Deputy Speaker, Sir,
I would like to say that India is an
agricultural country and 80% of its
population depends on agriculture.
The committee which was formed
under the Chairmanship of the Bhanu
Pratap Singh after the installation of
National Front Government in Centre
has submitted its report. The Com-
mittee suggested the ways and means
to help the farmers, but the farmer is
still unsatisfied. The Government has
declared that the coming decade would
be a Farmer's decade. But all these
are just announcements. I would like
to inform the Government that the
percentage of people having more than

10 hectares land is just 2.4 but they
own 22.8% of the cultivable land.
On the other hand, 56.5% marginal
farmers have just 12.2% of the total
cultivable land. Mr. Deputy Speaker,
these land holdings are continuously
getting smaller following the family
divisions. Now these divisions are no
more viable. The Government must
be aware of the fact that the number
of landless labourers and workers is
about 8 crores in our country.

[English]

MR. DEPUTY SPEAKER: In the
absence of the Members on the Panel
of the Chairmen, I suggest that Shri
Kalka Das may preside over this
House, if it is approved by the House,
I will request him to take the Chair.

SEVERAL HON. MEMBERS:
Yes.

15.33 hrs.

[SHRI KALKA DAS
in the Chair]

[Translation]

SHRI DILEEP SINGH BHURIA:
Mr. Chairman, congratulations. To-
day the country has 8 crores labourers
and every year about more than one
crore people from farmer's families
migrate to the cities. This tendency
is going on everywhere; whether it is
Bihar, Delhi, Haryana, Punjab or else-
where. Today, in view of the pitiable
condition of the farmers, the Govern-
ment should adopt a clear cut policy
to provide real benefits to the farmers.
The multinational companies are earn-
ing a lot by setting up big factories
for manufacturing pesticides etc. for
the farmers, but the farmers cannot
sell their produce at higher rates be-
cause of ban imposed by the Govern-
ment. You have started the provi-
sions of support price. You purchase
the grains if the rates are lower than
the support price, but you do not pur-
chase when the rates are higher than
the support price. It should not be so.
If Agriculture is declared an industry
as per the recommendations of Bhanu
Pratap Singh Committee, the farmers
have to get registered it under Agri-
cultural Company Law. If it is so,
the farmers would be burdened with